

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

4(ND)14

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2019.**

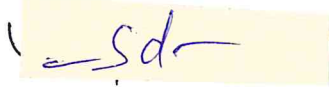
**NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. V/s. M/s.
Karmyogi Homes Pvt. Ltd. & Ors.**

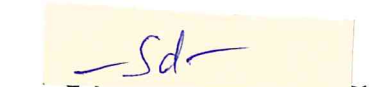
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Mr. Shadan Farasat, Ms. Hafsa Khan, Advocates for the Petitioner.		
		Mr. Anuj Shah, Advocate for the Respondent.		

ORDER

Request for adjournment has been made by both the parties. At request
adjourned to 19th March, 2019.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)